

Central Administrative Tribunal Principal Bench: New Delhi

C.P. No.653/2001 In O.A. No. 656/99

New Delhi this the 21st day of February, 2002

Hon'ble Smt. Lakshmi Swaminathan, Vice-Chairman (J) Hon'ble Shri Govindan S. Tampi, Member (A)

Raj Kumar S/o Shri Hari Narain Meena, R/o H. No.9047, New Loco Hansanpura-A, Jaipur, Rajasthan

-Petitioner

(By Advocate: Shri Yogesh Sharma)

Versus

Shri V.K. Aggarwal, Divisional Railway Manager, Western Railway, Jaipur.

-Respondent

(By Advocate: Shri R.P. Aggarwal)

ORDER (Oral)

Smt. Lakshmi Swaminathan, Vice-Chairman (J)

Heard both the learned counsel for parties.

- 2. Shri R.P. Aggarwal, learned counsel submits that the Tribunal's order in OA-656/99 has been fully complied with. This fact is acknowledged by the learned counsel for petitioner who has submitted that the appointment order has been issued to the petitioner on 4.1.2002, copy placed on record.
- 3. Noting the above submissions, CP-653/2001 is dismissed. Notice issued to the alleged contemner is discharged. File be consigned to the record room.

(dovindan S. Tampi) Member (A)

(Smt. Lakshmi Swaminathan)

Vice-Chairman (J)

cc.

À.